

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **24.03.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 557/2025 For Stay IA No. 1578/2025	N K Kurian Suspended Director of Mangomeadows Agriculture Pleasure Land Pvt Ltd Vs K. Easwara Pillai, RP of Mangomeadows Agriculture Pleasure Land Pvt Ltd & Anr.	Mr. Ashwin Shanbhag	
2.	Comp App (AT) (CH) (Ins) No. 367/2025 To dispense with IA No. 1098/2025 For Stay IA No. 1099/2025 For Condone Delay IA No. 1100/2025	Uday Kumar Sahu & Anr Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	
3.	Comp App (AT) (CH) (Ins) No. 368/2025 For Condone Delay IA No. 1101/2025	Uday Kumar Sahu & Anr Vs Birendra Kumar Aggarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 159/2026 For Stay IA No. 478/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	
5.	Comp App (AT) (CH) (Ins) No. 160/2026 For Stay IA No. 479/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	

6.	Comp App (AT) (CH) (Ins) No. 161/2026 For Stay IA No. 480/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	
7.	Comp App (AT) (CH) (Ins) No. 162/2026 For Stay IA No. 481/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	
8.	Comp App (AT) (CH) (Ins) No. 163/2026 For Stay IA No. 482/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors. WITH	Mr. Pundla Bhaskar Mohan	
9.	Comp App (AT) (CH) (Ins) No. 164/2026 For Stay IA No. 483/2026 (With defects)	Dr. Srinivas Manchala Vs State Bank of India & 2 Ors.	Mr. Pundla Bhaskar Mohan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr. Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8-R11

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in